



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL  
Chennai Bench**

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 13<sup>th</sup> March 2025

**NOTICE**

Please take notice that the following matter in Chennai Bench to be listed on 03.04.2025 will now be taken up today i.e.,13.03.2025 at 12.55 pm.

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 17/2025 For Urgent Hearing IA No. 80/2025 For Stay IA No. 81/2025 For Exemption IA No. 82 & 83/2025	Suryalakshmi Cotton Mills Ltd. Vs Kalavakolanu Murali Krishna Prasad RP of Rajvir Industries Ltd. & Anr.	Mr. Pranay Sohini	Mr. Pranava Charan- R1 Mr. Veerabathran Prasanth- R2

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)